

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3535
ANSWERED ON:15.12.2011
INSTALLATION OF HAND PUMPS
Karwariya Shri Kapil Muni

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether there is any proposal to execute the hand-pumps installation scheme through Members of Parliament;
- (b) if so, the details thereof; and
- (c) if not, the reasons thereof?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) No, Sir.

(b) Does not arise.

(c) Water is a State subject. The Government of India supplements the efforts of the States in providing safe drinking water to rural areas by providing them financial and technical assistance under the National Rural Drinking Water Programme (NRDWP). Assistance is provided to States on 50:50 Centre:State (for North-Eastern States and Jammu & Kashmir Centre:State sharing pattern is 90:10) sharing basis for NRDWP (Coverage) component for installation of schemes. States are vested with the powers to plan, approve and implement rural drinking water supply schemes under the NRDWP. As per para 15.3 and 15.4 of the NRDWP Guidelines, proposals received from Members of Parliament for installation of hand pumps in habitations within their constituencies should be given priority while planning for water supply schemes. Such proposal received from the Member of Parliament should be forwarded to the State Rural Water Supply Department for inclusion in the State annual shelf of projects. Further Members of Parliament should be informed of the inclusion/ non-inclusion of their proposals along with the reasons in each case in the event of non-inclusion preferably from a senior level in the State Nodal Department. The existing provision appears to be appropriate.